

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/1418/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 14 March, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1900/2022 Date 10.03.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 17.03.2022 till the morning of 21.03.2022**, as prayed for. Further, the Addl. Sessions Judge cum Special Judge (POCSO), and in her absence, the Addl. District and Sessions Judge, (FTC), in his absence, the Civil Judge & Assistant Sessions Judge Lakhimpur, North Lakhimpur and in his absence the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/1419/A, dated , 14-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)